GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 897 TO BE ANSWERED ON THE 1st MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

EXTREMIST ACTIVITIES

897. SHRI N.K. PREMACHANDRAN: SHRI NISHIKANT DUBEY: SHRI S. SELVAKUMARA CHINNAYAN: SHRI SHIVKUMAR UDASI: SHRI VENKATESH BABU T.G.: SHRI ADHIR RANJAN CHOWDHURY: SHRI PR. SENTHIL NATHAN: SHRI RAVINDRA KUMAR PANDEY: SHRI YOGI ADITYA NATH: SHRI P. KUMAR: SHRI SUSHIL KUMAR SINGH: SHRI RAMDAS C. TADAS: SHRI MALLIKARJUN KHARGE: SHRI NAGENDRA KUMAR PRADHAN: SHRI CH. MALLA REDDY: SHRI SANTOSH KUMAR: SHRI B.V. NAIK: SHRIMATI DARSHANA VIKRAM JARDOSH: SHRI NAGAR RODMAL: SHRI S.P. MUDDAHANUME GOWDA: SHRI G. HARI: SHRI RAJESH VERMA: SHRI LAKHAN LAL SAHU: DR. SHRIKANT EKNATH SHINDE: SHRIMATI RANJANBEN BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of terrorist/naxal activities reported in various parts of the country and the terrorists arrested and killed along with the status of investigations made during the last three years and the current year, State-wise;

LS.USQ.No. 897 FOR 1.3.2016

(b) the number of security personnel and civilians killed and injured during the said period in such attacks along with the details of compensation paid to the victims, State/UT-wise;

(c) whether these are inputs suggesting threat of terrorist attack on various cities and important installations in the country, if so, the details thereof and the reaction of the Government thereto;

(d) whether the recent terrorist attacks have suggested cross-border terrorism; and

(e) if so, the details thereof along with the number of infiltrators arrested and killed during the said period, State-wise and border-wise and the steps taken/being taken by the Government to control terrorist/naxal activities in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The details of the number of cases of terrorist /naxal activities reported in the various parts of the country, the number of security personnel killed / injured, terrorists arrested / killed during the last three years and the currents year, State wise, is at Annexure.

An ex-gratia lump sum compensation of Rs. 15 lakh is admissible to the Next of Kin (NoK) of Central Armed Police Forces (CAPF) and Assam Rifles personnel, who die in harness in the performance of their bonafide official duties under various circumstances. Also, the NOK of deceased is entitled to get Liberalized Family Pension i.e. last pay drawn. In addition, the CAPFs have their own compensation regime, apart from ex-gratia payment. Further, compensation is also paid under different schemes of the Ministry of Home Affairs like the Security Related Expenditure Scheme etc. Similarly, the Defence Forces have their own system of compensation for the Defence personnel.

Apart from the above, the Government of India is administering a Scheme for providing assistance for the sustenance and maintenance of the families of the civilian victims of terrorist/communal/naxal violence with effect from 1.4.2008. Under the scheme, a financial assistance of Rs. 3 lakh is given for each death or permanent incapacitation to the affected family and this amount is paid by the State Government and reimbursed by the Central Government. The State Governments concerned also provide compensation to victims of terror attack under their schemes/rules.

(c): No specific intelligence regarding the terror attack on cities and vital installations has come to notice recently. However, general intelligence inputs about threat of terror attacks are being shared amongst intelligence/security agencies on a regular basis, through the

...4/-

-3-

platform of Multi Agency Centre (MAC) and Subsidiary Multi Agency Centre (SMAC).

(d) & (e): Yes, Madam. Terror attacks took place on 27.7.2015 at Dinanagar in Gurudaspur District in Punjab and on 2nd January, 2016 at the Pathankot Air Force by terrorist infiltrating from Pakistan. Cross – Border terrorism is largely synonymous with terror activities in Jammu & Kashmir. The estimated figure of infiltration attempts in Jammu & Kashmir during the last three years and the current year are as under:

Year	2013	2014	2015	2016
Total	277	222	121	03

The details of terrorists arrested and killed in Jammu & Kashmir are at Annexure.

In order to counter the problem of cross-border infiltration and to enhance security in the border areas, the Government of India, in coordination with the State Governments concerned, has adopted a multi-pronged approach, which includes, inter-alia, strengthening of border management through multi-tiered deployment along

-4-

..5/-

international borders/Line of Control and infiltration routes, construction of border fencing, improved use of technology, better intelligence and operational coordination, synergizing intelligence flow to check infiltration and proactive action against terrorists within the country.

-5-

The Central Government has been pursuing a four pronged strategy to tackle Left Wing Extremism (LWE) / Naxal insurgency security related measures; development related interventions; ensuring rights & entitlements of local communities and public perception management. While on the security front, the Central Government assists the LWE affected State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas

* * * * *

Annexure

LS USQ No. 897 for 01.03.2016

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 897 for 01.03.2016

(A) Terrorism in the Hinterland of the country

<u>2013</u>

Incident	Date	Persons	Persons	Accused
		killed	injured	arrested
Twin Bomb Blast in	21.03.2013	18	131	04
Hyderabad				
Bomb Blast in Bengaluru	17.04.2013	Nil	16	15
Bomb Blasts in BodhGaya	07.07.2013	Nil	03	8 (one
				dead)
Serial Bomb Blasts in	27.10.2013	06	89	14 (One
Patna				dead)

<u>2014</u>

Incident	Date	Persons	Persons	Accused
		killed	injured	arrested
IEDs explosion, at	01.05.2014	01	14	-
Chennai Central Railway				
Station, in a stationary				
train				
Bomb blast in Burdwan	03.10.2014	03	01	07
IED blast in Bengaluru	28.12.2014	01	03	01

<u>2015</u>

Incident	-		Date	Persons	Persons	Accused arrested
				killed	injured	
Terror	attack	in	27.7.2015	07	17	All the terrorists
Gurudaspur District					were neutralized by	
of Punja	b					the Security forces

<u>2016</u>

Incident		Date		Persons	Persons	Accused arrested	
				killed	injured		
Terror	attack	in	2.01.2016	7	37	All the terrorists	
the	Pathanl	kot		security		were neutralized	
District	of Punjal	С		personnel		by the Security	
				and 1		forces	
				civilian			

(B) Terrorism in the Jammu & Kashmir

Year	Number	Total	Security	Terrorists	Terrorists
	of	civilian	personnel	killed	arrested
	inciden	killed	killed		
	ts				
2013	170	15	53	67	86
2014	222	28	47	110	70
2015	208	17	39	108	67
2016 (upto 21 st	21	0	07	19	09
February)					

(C) Left Wing Extremism / Naxal activities

<u>2013</u>

States	Incidents	Deaths	SFs	Civilians	LWE	LWE
			Killed	Killed	Cadres	Cadres
					Killed	Arrested
Andhra	28	7	0	7	1	64
Pradesh						
Bihar	177	69	27	42	0	312
Chhattisga	355	111	44	67	38	387
rh						
Jharkhand	387	152	30	122	12	332

Madhya	1	0	0	0	0	2
Pradesh						
Maharashtra	71	19	6	13	26	38
Odisha	101	35	7	28	23	129
Telangana	8	4	1	3	0	88
Uttar Pradesh	0	0	0	Ο	0	4
West Bengal	1	0	0	0	0	21
Others	7	0	0	0	0	20
Total	1136	397	115	282	100	1397

<u>2014</u>

States	Incidents	Deaths	SFs	Civilians	LWE	LWE
		200110	Killed	Killed	Cadres	Cadres
			Rineu	Rineu	Killed	Arrested
					Killeu	Arresteu
Andhra	18	4	0	4	3	66
Pradesh						
Bihar	163	32	6	26	1	383
Chhattisgarh	328	112	60	52	35	687
Jharkhand	384	103	9	94	8	396
Madhya	3	0	0	0	0	11
Pradesh						
Maharashtra	70	28	12	16	10	18
Odisha	103	26	0	26	6	82
Telangana	14	5	1	4	0	32

Uttar	0	0	0	0	0	1
Pradesh						
West	0	0	0	0	0	6
Bengal						
Others	8	0	0	0	0	14
Total	1091	310	88	222	63	1696

<u>2015</u>

_						
States	Incident	Deaths	SFs	Civilians	LWE	LWE
	S		Killed	Killed	Cadres	Cadres
					Killed	Arrested
Andhra	35	8	0	8	2	42
Pradesh						
Dibor	109	17	2	15	2	553
Bihar	109	17	Z	15	2	553
Chhattisgarh	466	97	47	50	48	512
					10	0.1
Jharkhand	310	56	4	52	23	381
Madhya	0	0	0	0	0	9
Pradesh						
Maharashtra	55	18	2	16	2	20
	55	10	2	10	2	20
Odisha	92	28	3	25	10	60
Telangana	11	2	0	2	2	52
Uttar	0	0	0	0	0	0
Pradesh						
West	0	0	0	0	0	2
Bengal	0	0	0	U	0	2
Dengai						
Others	10	0	0	0	0	37
Total	1088	226	58	168	89	1668

2016 (Upto 15th February)

States	Incidents	Deaths	SFs	Civilians	LWE	LWE
			Killed	Killed	Cadres	Cadres
					Killed	Arrested
Andhra	2	2	0	2	0	1
Pradesh						
Bihar	25	3	0	3	5	75
Chhattisgarh	58	7	2	5	29	142
Jharkhand	46	18	6	12	4	50
Maharashtra	11	2	0	2	0	0
Odisha	24	7	2	5	3	0
Telangana	1	0	0	0	0	10
West	0	0	0	0	0	1
Bengal						
Others	1	0	0	0	0	1
Total	168	39	10	29	41	280
